20.5-99

How'sle Mr. S. Dayal A.M. How'sle Mr. S. K. Agarwal J.M.

None for the applicant. Notice was is seed to the applicant on the last date to appear in herson. Last oppostunity is all owed. In ease none appears for the next date, orders for final disposal of the O. A. shall be hossed.

List This case on 3-0.99.

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A. A

03/8/99

Hon.Mr. S. Dayal, A.M. Hon.Mr. S.K. Agrawal, J.M.

None for the applicant. The erstwhile counsel for the applicant expired some times back and notice was issued to the applicant to appear inperson, by registered post on 31.3.99, but none appeared on 20.5.99—and—as well as today. The applicant appears to have lost interest in this case. The O.A. is, therefore, dismissed in default and for non-prosecution.

Suff.

AZM.

/m.m./